

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No.238 of 2019

IN THE MATTER OF:

M/s. Quinn Logistics India Pvt. Ltd. & Ors.

.....Appellants

Vs.

The Registrar of Companies, Hyderabad

.....Respondent

Present :

For Appellant:

Mr. Swapnil Gupta with Ms. Ankita Sinha, Ms. Nellambika Singh, Mr. Eklavya Dwivedi, Advocates

O R D E R

02.09.2019 - Mr. Swapnil Gupta, Learned counsel for the Appellant submits that Mr. Arun Kathpalia, learned Senior Counsel who will appear in this case is running fever and requests for adjournment. The case is adjourned.

Post the case (fresh case) on **17th September, 2019.**

[Justice S. J. Mukhopadhaya]
Chairperson

[Justice A. I. S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

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